

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**

(From the Office of Registrar Judicial Srinagar)

**CORRIGENDUM TO TENDER NOTICE**

No. AC/HC/SG-159-177-

Date 04-07-23

In continuation to the previous press release of tender notice bearing No. AC/HC/SG-159 dated 22.06.2023 for running of canteens in the High Court Complex, Srinagar. In this connection all the aspirants are informed that the date for submitting of tender forms for the said purpose has been extended upto 12<sup>th</sup> of July, 2023 at 2:30 PM and it is also notified that the said tenders will be opened in presence of the tenderers or their representatives next day of submission of tenders i.e. 13<sup>th</sup> of July, 2023 at 2:30 PM in the Office of Registrar Judicial, Srinagar.

In addition to above the intended tenderers are also informed that there is a corrigendum in connection with deposition of CDR they (interested tenderers) are informed to deposit Rs.50,000/- in the name of Registrar Judicial, Srinagar for running of each canteen in the High Court Complex, Srinagar, as per the other terms and conditions as laid down in the previous tender notice no. AC/HC/SG-159 dated 22.06.2023.

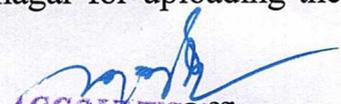
  
Accounts Officer  
High Court of J&K and Ladakh,  
Sgr.  
Srinagar

No. 177-170-

Dated 04-07-23,

Copy to the:

1. Registrar General High Court of J&K and Ladakh, Jammu/Srinagar for information
2. Director, Information for publishing the tender notice in newspaper having large circulation.
3. Incharge NIC, High Court of J&K and Ladakh, Srinagar for uploading the tender notice on the official

  
Accounts Officer  
High Court of J&K and Ladakh  
Srinagar